

31-3-80

TO BE PUBLISHED IN PART II SECTION 3(ii) OF THE GAZETTE OF INDIA

GOVERNMENT OF INDIA  
MINISTRY OF FINANCE (DEPARTMENT OF REVENUE)

..... NEW DELHI, DATED THE 31st March, 1980

No. 3228 (F.No. 203/110/80-ITA-II/): It is hereby notified for general information that the institution mentioned below has been approved by Indian Council of Medical Research, New Delhi, the prescribed authority for the purpose of clause (ii) of sub-section (1) of Section 35 of the Income-tax Act, 1961 read with Rule 6(ii) of the Income-tax Rules, 1962 under the category of "scientific research association" in the field of Medical Research subject to the following conditions:-

- i) That the Foundation will maintain a separate account of the sums received by it for scientific research in the field of medical research.
- ii) That the Foundation will furnish annual returns of its scientific research activities to the Council for each year by 31st May each year at the latest in such form as may be laid down and intimated to them for this purpose.
- iii) That the Foundation will furnish an annual audited statement of accounts to the Council for each year by 31st May, each year and in addition send a copy of it to the concerned Income-tax Commissioner.

Scientific Research Association  
Taparia Foundation, Institute of  
Ophthalmology, BOMBAY.

The notification is effective for a period of 3 years from 15.3.1980 to 14.3.1983.

Sd/-  
( J.P. SHARMA )  
DIRECTOR, THE GOVERNMENT OF INDIA

AUTHORISED FOR ISSUE

ASSTT. DIRECTOR OF INSPECTION  
(RS&P)

No. CC/ITAI/3041/741/RSP/80

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